

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 4th August, 2012.

No. HC XXX VII- 17/1152/2012/R.Cell. The Hon'ble Gauhati High Court has been pleased to temporarily promote the following Judicial Officers from Grade-II to Grade-I of Assam Judicial Service.

Sl No.	<i>Name of the Officers Promoted</i>
1.	Smti Chaya Rani Goswami, Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur.
2.	Smti Hema Devi Bhuyan, Addl. District and Sessions Judge, FTC, Kamrup, Guwahati.
3.	Smti Manju Rekha Sarma, Civil Judge and Asstt. Sessions Judge, Dibrugarh.
4.	Sri Vinod Kumar Chandak, Joint Registrar (Judicial-I), Gauhati High Court, Guwahati.
5.	Smti Joosmita Sarma, Chief Judicial Magistrate, Darrang, Mangaldoi.
6.	Smti Susmita Phukan Khound, Civil Judge and Asstt. Sessions Judge, Sivasagar.
7.	Sri Aparesh Chakraborty, Chief Judicial Magistrate, Nagaon.

By Order

Sd/- H.K. Sarma

REGISTRAR GENERAL

Memo No: **HC. XXX VII-17/1153-1191/2012/R. Cell dated 04.08.2012**

Copy forwarded for information to:

1. The Legal Remembrance-Cum-Secretary, Judicial Deptt. Govt. of Assam, Dispur, Guwahati-6.
2. The Accountant General, Assam, Maidamgaon, Guwahati.
3. The Registrar General, Gauhati High Court, Guwahati.
4. District & Sessions Judge
Barpeta/Kamrup/Darrang(Mangaladoi)/Kokrajhar/Dhemaji/Lakhimpur/Morigaon/
Nagaon/Sonitpur(Tezpur)/Tinisukia/Cachar(Silchar)/Dibrugarh/Karimganj/Hailaka
ndi/Nalbari/Sibsagar/Jorhat/Golaghat/Bongaigaon/Dhubri/Goalpara/Udalguri.
5. The Registrar (Vigilance), Gauhati High Court, Guwahati.
6. The Registrar (Admn.) Gauhati High Court, Guwahati.
7. The Special Judge, Assam, Guwahati.
8. The Special Judge, CBI Court No.1, Assam, Guwahati.
9. The Special Judge, Addl. CBI Court No.1 Assam, Chandmari, Guwahati.
10. The Special Judge, Addl. CBI Court No. II Assam, Chandmari, Guwahati.
11. The Member Secy. ASLSA, Guwahati.
12. The Principal Judge, Family Court, Kamrup.
13. The Counsellor, Family Court, Kamrup.
14. The P.O. Industrial Tribunal, Guwahati.
15. The P.O. Labour Court, Guwahati.
16. The Judge, Designated Court, Kamrup.
17. The P.O. STATE & Member MACT, Kamrup.
18. The Member, Foreigners Tribunal, Kamrup.
19. The Member, MACT-Tihu (Nalbari)
20. The Member, MACT-Barpeta.
21. The Member, Foreigners Tribunal (Mangaldoi).
22. The P.O. Labour Court (Dibrugarh).
23. The Member MACT (Dhubri).
24. The P.O. Industrial Tribunal., Silchar.
25. The Principal Judge, Family Court., Silchar.
26. The Counsellor, Family Court., Silchar.
27. The Member, MACT., Silchar.
28. The Joint Registrar Cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
29. Smt Chaya Rani Goswami, Addl District & Sessions Judge FTC, Sonitpur Tezpur
30. Smt. Hema Devi Bhuyan, Addl District & Sessions Judge FTC, Kamrup, Guwahati
31. Smti Manju Rekha Sarma, Civil & Asstt. Sessions Judge, Dibrugarh
32. Shri Vinod Kumar Chandak, Joint Registrar, (Judicial-I), Gauhati High Court, Guwahati
33. Smti Joosmita Sarma, Chief Judicial Magistrate, Darrang, Mangaldoi.
34. Smti Susmita Phukan Khound, Civil Judge & Asstt. Sessions Judge Sivasagar
35. Sri Aparesh Chakraborty, Chief Judicial Magistrate Nagaon,
36. The private secretary to Hon'ble Mr. Justice.....Guwahati
37. The System Analyst, Gauhati High Court, Guwahati for up grading in the Gauhati High Court Website
38. The Deputy Director Printing & Stationary, Assam Govt Press, Bamunumoidum, Guwahati for publication in the Assam Gazette.


Registrar General

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GUWAHATI